

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH



No. CPC 350/2/ 2016  
OA 350/965/2014

Date of order : 24.2.2017

Present: Hon'ble Mr.A.K.Patnaik, Judicial Member  
Hon'ble Ms.Jaya Das Gupta, Administrative Member

**SUTAPA DAS**

W/o Late Dipak Kumar Das,  
Aged about 49 years,  
Working as Multi Tasking Staff  
(Non-Security),  
Office of the Director General  
Of Ordnance Factories,  
Head Quarter,  
Ordnance Factory Board,  
Kolkata,  
R/o N-57, Baishab Ghata,  
Patuli,  
Kolkata - 700094.

...APPLICANT

VERSUS

SHRI A.K.PRABHAKAR,  
Director General,  
Ordnance Factories/  
Chairman,  
Ordnance Factory Board,  
10A S.K.Bose Road,  
Ayudh Bhawan,  
Kolkata - 700001.

...RESPONDENTS

For the applicant : Mr.S.K.Dutta, counsel

For the respondents : Mr.B.P.Manna, counsel

O R D E R (ORAL)

Mr.A.K.Patnaik, J.M.

Heard Mr.S.K.Dutta, Id. Counsel appearing for the petitioner and

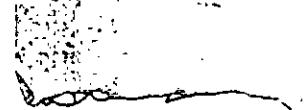
Mr.B.P.Manna, Id. Counsel appearing for the alleged contemnors.

2. After hearing in extenso we find that the order passed in OA 965/2014  
dated 15.10.2015 has been complied with and no contempt exists.

Allo

3. Accordingly the Contempt Petition is dropped and notices, if any, discharged.

  
(JAYA DAS GUPTA)  
MEMBER (A)

  
(A.K.PATNAIK)  
MEMBER (J)

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